

Annexure-2
Name of the corporate debtor: Tushar Realhome LLP
Date of commencement of CIRP 27/02/2023
List of creditors as on: 14/03/2023

List of Unsecured Financial Creditors belonging to any Class of Creditors

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount of claim	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Ajay Chaturvedi	13/03/2023	4078875	Nil	Real Estate Allottee	Nil	Nil	Nil	Nil	Nil	Nil	4078875	To provide proofs
2	Akshay Kumar Sharma	14/03/2023	3802389	2268185	Real Estate Allottee	Nil	Nil	2.60%	Nil	Nil	Nil	1534204	To provide proofs
3	Arun Repswal	14/03/2023	4207473	Nil	Real Estate Allottee	Nil	Nil	Nil	Nil	Nil	Nil	4207473	To provide papers for legal heir and other proofs
4	Bhala Operations Pvt. Ltd.	14/03/2023	22298583	22298583	Real Estate Allottee	Nil	Nil	25.20%	Nil	Nil	Nil	Nil	Nil
5	Gajendra Singh	13/03/2023	5040768	Nil	Real Estate Allottee	Nil	Nil	Nil	Nil	Nil	Nil	5040768	To provide proofs and legal opinion also awaited for part of claim
6	Naresh Yadav	09/03/2023	3613404	3092029	Real Estate Allottee	Nil	Nil	3.50%	Nil	Nil	Nil	521375	Legal opinion awaited for part of the claim
7	Neetu Chaturvedi	13/03/2023	600000	Nil	Real Estate Allottee	Nil	Nil	Nil	Nil	Nil	Nil	600000	To provide proofs

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8	Rajesh Kumar Sharma	13/03/2023	3816475	3378333	Real Estate Allottee	Nil	Nil	3.80%	Nil	Nil	19267	418875	Legal opinion awaited for part of the claim
9	Sheela Choudhary & Arun Kumar	13/03/2023	4023312	3691812	Real Estate Allottee	Nil	Nil	4.20%	Nil	Nil	Nil	331500	Legal opinion awaited for part of the claim
10	Ranjit Dadih & Lalit Kumar Dadih (Flat no.1408)	13/03/2023	3263437	Nil	Real Estate Allottee	Nil	Nil	Nil	Nil	Nil	Nil	3263437	To provide proofs
11	Ranjit Dadih & Lalit Kumar Dadih (Flat no.1409)	13/03/2023	3731677	Nil	Real Estate Allottee	Nil	Nil	Nil	Nil	Nil	Nil	3731677	To provide proofs
12	Sangeeta Sharma	14/03/2023	10672799	Nil	Real Estate Allottee	Nil	Nil	Nil	Nil	Nil	Nil	10672799	To provide proofs
13	Sulekha Pareek	14/03/2023	4945237	Nil	Real Estate Allottee	Nil	Nil	Nil	Nil	Nil	Nil	4945237	To provide proofs
	TOTAL		74094429	34728942				39.30%			19267	39346220	

Note:

- All claims have been provisionally admitted on the basis of submitted proof by claimants and could not be verified with the books of the corporate debtor which are not made available so far for which an application u/s 19 (2) of IBC, 2016 is being filed with Hon'ble NCLT, Jaipur for necessary directions. Claims shall be further verified after availability of books of the corporate Debtor. The CoC may undergo change subject to the verification and collation of claims which is continuing.
- Status of column with respect to "amount of claim under verification" may change after books of corporate debtor are made available/receipt of required proofs from claimant/ other sources; as soon as may be practicable and when IRP / RP comes across additional information warranting such revision. The CoC may undergo change subject to the verification and collation of claims which is continuing.
- As per Regulation 14 of IBC 2016, where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.

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4. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.

5. Information / evidence / clarification may also be pending from Creditor/Management/Employees for the claims under further verification.



Babu Lal Gurjar
Interim Resolution Professional
Tushar Realhome LLP
Regn. No. IBBI/IPA-003/IP-N00297/2020-2021/13260
AFA No: AA3/13260/02/271123/300779 valid up to 27/11/2023
M: 9649123481

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